

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 03<sup>rd</sup> FEBRUARY, 2016**

**No. 23 / A :** The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No	Name of the Officers with designation and present place of posting
1	2
1.	Sri Arun Kumar Rai, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
2.	Sri Manoj Prasad, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi
3.	Md. Shakir, Judicial Commissioner-cum-Spl. Judge, ACB, Ranchi
4.	Sri Akhil Kumar, Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
5.	Sri Ram Sharma, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh
6.	Sri Satya Prakash Sinha, District & Additional Sessions Judge-cum-Spl. Judge, FTC for offences against Women, Jamshedpur
7.	Sri Nikesh Kumar Sinha, District & Additional Sessions Judge, Jamshedpur
8.	Sri Ashok Kumar Pathak, Judicial Commissioner-cum-P.O., MVACT, Ranchi
9.	Sri Praveen Kumar Sinha, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
10.	Sri Maya Shanker Rai, Joint Secretary-cum-Addl. L.R., Law (J), Deptt., Ranchi
11.	Sri Bal Mukund Roy, Judicial Commissioner-cum-Spl. Judge, CBI (AHD), Ranchi
12.	Sri Gopal Kumar Roy, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
13.	Sri Lalit Prakash Choubey, District & Additional Sessions Judge, Bokaro
14.	Sri Anil Kumar Roy, Joint Registrar (Establishment), JHC, Ranchi
15.	Sri Vidhan Chandra Choudhary, District & Additional Sessions Judge-cum-Spl. Judge, FTC for offences against Women, Dhanbad
16.	Sri Jitendra Prasad Singh, , District & Additional Sessions Judge-cum-Spl. Judge, ACB, Daltonganj
17.	Mrs. Rita Mishra, , District & Additional Sessions Judge, Deoghar
18.	Sri Shiv Sharan Dubey, , District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
19.	Sri Awadhesh Kumar Mishra, , District & Additional Sessions Judge, Dumka
20.	Sri Arun Kumar Chaturvedi, Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
21.	Sri Om Prakash Singh, District & Additional Sessions Judge, Khunti
22.	Sri Suresh Chandra Jaiswal, District & Additional Sessions Judge, Ramgarh

  
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23.	Sri Pradeep Kumar Chourasia, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Deoghar
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By order of the Court  
Sd/- Anil Kumar Choudhary  
Registrar General

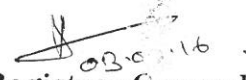
**Memo. No. 1235 /Apptt. ...Dated Ranchi, the 03<sup>rd</sup> February, 2016.**  
**File No. XIX(4)/Pro/ Apptt**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

**Memo. No. 1236 /Apptt. Dated Ranchi, the 03<sup>rd</sup> February, 2016.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project I/c Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges of the State of Jharkhand and the Officer concerned for information and needful.

  
Registrar General